

SLP(C)No. 12055 OF 2002

ITEM No.14

Court No. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12055/2002

(From the judgement and order dated 13/05/2002 in FAO 19/2002
of The HIGH COURT OF DELHI AT N. DELHI)

DEEPAK TALWAR

Petitioner (s)

VERSUS

ROTARY INTERNATIONAL AND ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 05/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIK
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. Rajat Navet,Adv.
Mr. Pradeep Kumar Bakshi,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Counsel seeks permission to withdraw this petition.
The SLP is dismissed as withdrawn.

.SP1

(Y.P.Dhamija)
Court Master

(Suneet Bala Sharma)
Assistant Registrar